

**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**'B' BENCH : BANGALORE**  
**BEFORE SHRI. A.K. GARODIA, ACCOUNTANT MEMBER**  
**AND**  
**SMT. BEENA PILLAI, JUDICIAL MEMBER**

<b>ITA No.1611/BANG/2014</b>
<b>Assessment Year : 2004 - 05</b>

Varsha V Jadhav, No.126/1, Adarsh Palm Meadows, White Filed Road, Bengaluru-560 066.	<b>Vs.</b>	The Asst. Commissioner of Income Tax, Circle-7(1), Bengaluru.
<b>PAN - ACP PJ 8430 J</b>		
<b>APPELLANT</b>		<b>RESPONDENT</b>

Appellant by	:	Shri Shree Hari Kutsa, C.A
Respondent by	:	Shri Priyadarshi Mishra, JCIT (DR)

Date of Hearing	:	07-10-2020
Date of Pronouncement	:	12-10-2020

**ORDER**

**PER BEENA PILLAI, JUDICIAL MEMBER**

Present appeal has been filed by assessee against order dated 26/09/2014 passed by Ld.CIT(A), Large Taxpayer Unit, Bangalore, for assessment year 2004-05.

2. At the outset, Ld.AR orally submitted that, assessee has decided to go in for VSVS 2020. He accordingly submitted that, appeals filed by assessee for assessment years under consideration, may be allowed to be withdrawn with liberty.

3. Ld.Sr.DR do not object to the same.
4. We have perused submissions advanced by both sides in light of records placed before us.
5. As assessee has sought for VSVS- scheme 2020, no purpose will be served in keeping the present appeal pending. Considering the situation, we dismiss the present appeal as withdrawn. However, liberty is granted to move appropriate application for recall of this order, in the event, Form 1 filed by assessee is not accepted by revenue.

**Accordingly, assessee's appeal for year under consideration is allowed to be withdrawn with liberty.**

**In the result, assessee's appeal is dismissed as withdrawn.**

Order pronounced in the open court on 12<sup>th</sup> Oct, 2020

Sd/-  
(A.K GARODIA)  
Accountant Member  
Bangalore,  
Dated, the 12<sup>th</sup> Oct, 2020.  
/Vms/

Sd/-  
(BEENA PILLAI)  
Judicial Member

**Copy to:**

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR, ITAT, Bangalore
6. Guard file

By order

Assistant Registrar, ITAT, Bangalore

		<b>Date</b>	<b>Initial</b>	
1.	Draft dictated on	On Dragon		Sr.PS
2.	Draft placed before author	-10-2020		Sr.PS
3.	Draft proposed & placed before the second member	-10-2020		JM/AM
4.	Draft discussed/approved by Second Member.	-10-2020		JM/AM
5.	Approved Draft comes to the Sr.PS/PS	-10-2020		Sr.PS/PS
6.	Kept for pronouncement on	-10-2020		Sr.PS
7.	Date of uploading the order on Website	-10-2020		Sr.PS
8.	If not uploaded, furnish the reason	--		Sr.PS
9.	File sent to the Bench Clerk	-10-2020		Sr.PS
10.	Date on which file goes to the AR			
11.	Date on which file goes to the Head Clerk.			
12.	Date of dispatch of Order.			
13.	Draft dictation sheets are attached	No		Sr.PS